



RESUME OF WORK DONE BY LOK SABHA

**SEVENTEENTH LOK SABHA
ELEVENTH SESSION, 2023**

LOK SABHA SECRETARIAT, NEW DELHI

July, 2023/Ashadha, 1945 (Saka)

RESUME OF WORK
DONE BY LOK SABHA

SEVENTEENTH LOK SABHA—ELEVENTH SESSION
(31 *January*, 2023 to 06 *April*, 2023)



LOK SABHA SECRETARIAT
NEW DELHI
July, 2023/Ashadha, 1945 (Saka)

T.O. No. 4/17 LS Vol. XI

© 2023 BY LOK SABHA SECRETARIAT

Published under Rule 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Sixteenth Edition) and printed by Lok Sabha Secretariat, New Delhi-110 001.

PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Eleventh Session *i.e.* from the 31 January, 2023 to 06 April, 2023.

NEW DELHI;
July, 2023

Ashadha, 1945 (Saka)

UTPAL KUMAR SINGH
Secretary General

CONTENTS

	PAGE(S)
1. DURATION OF SESSION	1
2. BILLS	
(i) Government Bills	2
(ii) Bills referred to the Standing Committees and presentation/ laying of reports thereon	6
(iii) Private Members' Bills	7
3. CANCELLATION OF SITTINGS OF LOK SABHA	9
4. COMMITTEES	
(i) Financial Committees	10
(ii) Departmentally Related Standing Committees	11
(iii) Committees other than Financial and Standing Committees	13
5. FINANCIAL BUSINESS	
(i) Union Budget	17
(ii) Jammu and Kashmir Budget	21
6. MOTIONS	
Motion under Rule 388	22
7. PRESIDENT'S ADDRESS	23
8. VACATION OF SEATS IN LOK SABHA	24
9. OBITUARY AND OTHER REFERENCES	
(i) Obituary References	25
(ii) Congratulatory References/References on Landmark Occasions	26
(iii) Tragic Incidents	27

	PAGE(S)
10. PANEL OF CHAIRPERSONS	28
11. PAPERS LAID ON THE TABLE	29
12. PRIVILEGES/PROTOCOL/ETHICS MATTERS RAISED BY MEMBERS IN THE HOUSE	30
13. QUESTIONS	
(i) Starred Questions	31
(ii) Unstarred Questions	31
(iii) Answers Laid on the Table	31
(iv) Short Notice Questions	31
(v) Half-an-Hour Discussion	31
(vi) Statement(s) made by Ministers correcting the replies already given	31
14. SPEAKER/CHAIRPERSON—ANNOUNCEMENTS/OBSERVATIONS/DIRECTIONS	34
15. STATEMENTS	
(i) Statement made/laid by Minister regarding correcting the reply to Question during Eleventh Session of Seventeenth Lok Sabha	36
(ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during Eleventh Session of Seventeenth Lok Sabha	38
(iii) Statements made/laid by Parliamentary Affairs Minister regarding Government Business during Eleventh Session of Seventeenth Lok Sabha	43
(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during Seventeenth Lok Sabha (as on 28.06.2023)	44
(v) Statements indicating Matters of Urgent Public Importance raised during Zero Hour in Eleventh Session of Seventeenth Lok Sabha	45
(vi) Statement showing the time lost owing to interruptions and adjournment of the House during Eleventh Session of Seventeenth Lok Sabha	47
16. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL—THE ANALYSIS THEREOF DURING THE ELEVENTH SESSION OF SEVENTEENTH LOK SABHA	50

17. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING THE ELEVENTH SESSION OF SEVENTEENTH LOK SABHA	51
18. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY HS, MEMBERS OF PANEL OF CHAIRPERSONS FROM 31.01.2023 TO 06.04.2023	52
19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE ELEVENTH SESSION OF SEVENTEENTH LOK SABHA	57

1. DURATION OF SESSION

(11th Session of 17th Lok Sabha)

1. Date of Commencement	:	§31 January, 2023
2. Date of Adjournment <i>sine die</i>	:	06 April, 2023
3. Date of prorogation	:	*10 April, 2023
4. Total number of days of Session	:	66
5. Number of Actual days of Sittings	:	25
6. Number of hours of sitting	:	45 hours 55 minutes

§ The first sitting commenced with the playing of National Anthem.

* In order to enable the Standing Committees to consider the Demands for Grants, the House was adjourned on 13.02.2023 to meet again on 13.03.2023.

2. BILLS

(i) GOVERNMENT BILLS

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken — H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Finance Bill, 2023	01.02.2023	-	24.03.2023 (Consideration and passing)	00 36	81	75	Passed, as amended
2.	The Multi-State Co-operative Societies (Amendment) Bill, 2022	07.12.2022 (Earlier Session)	27.03.2023 (As returned by Rajya Sabha with amendment)	27.03.2023 (Consideration of amendment recommended by Rajya Sabha)	00 03	1	1	Amendment recommended by Rajya Sabha accepted to by Lok Sabha.
3.	The Inter-services Organisations (Command, Control and Discipline) Bill, 2023	15.03.2023	-	15.03.2023 (Presentation of Report by Joint Committee)	-	-	-	Pending

4. The Jan Vishwas (Amendment of Provisions) Bill, 2022	22.12.2022 (Earlier Session)	-	20.3.2023 (Presentation of Report by Joint Committee)	-	-	-	Pending
5. The Jammu and Kashmir Appropriation (No. 2) Bill, 2023	21.03.2023	-	21.03.2023 (Introduction, Consideration and passing)	00	02	-	Passed
6. The Jammu and Kashmir Appropriation Bill, 2023	21.03.2023	-	21.03.2023 (Introduction, Consideration and passing)	00	02	-	Passed
7. The Appropriation (No. 2) Bill, 2023	21.03.2023	-	21.03.2023 (Introduction, Consideration and passing)	00	02	-	Passed
8. The Appropriation Bill, 2023	23.03.2023	-	23.03.2023 (Introduction, Consideration and passing)	00	02	-	Passed
9. ^s The Forest (Conservation) Amendment Bill, 2023	29.03.2023	-	-	00	02 [#]	-	-
			29.03.2023 (Motion for reference to Joint Committee)	00	02	-	Motion for reference of the Bill to a Joint Committee with the

1	2	3	4	5	6	7	8	9
								instruction to report by the last day of the first week of the next session was adopted.
10.	The Competition (Amendment) Bill, 2022	05.08.2022 (Earlier Session)	-	29.03.2023 (Consideration and passing)	00 22	33	13	Passed, as amended.
11.	The Coastal Aquaculture Authority (Amendment) Bill, 2023	05.04.2023	-	-	-	-	-	Pending

\$ The Bill was introduced after requirements of Directions 19A/19B were waived.

The Bill was opposed at the introduction stage and time taken for opposing the introduction.

SUMMARY

1. Bills pending at the end of last Session	9
2. Bills introduced	8
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and Laid on the Table	Nil
5. Bills passed by Rajya Sabha and Laid on the Table — returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and Laid on the Table during earlier Session — returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and Laid on the Table of Lok Sabha	1
8. Bills passed	6
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	1
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	Nil
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	1
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	2
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	2
21. Bills reported by Standing Committees	Nil
22. Bills pending at the end of Tenth Session of Seventeenth Lok Sabha	11

(ii) BILLS REFERRED TO THE STANDING COMMITTEES AND PRESENTATION/LAYING OF REPORTS THEREON

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of report	Remarks
1.	The Inter-services Organisations (Command, Control and Discipline) Bill, 2023	15.03.2023 (L.S.)	Speaker	Defence (21.04.2023)	—	Pending with Committee
2.	The Coastal Aquaculture Authority (Amendment) Bill, 2023	05.04.2023 (L.S.)	Speaker	Agriculture, Animal Husbandry and Food Processing (21.04.2023)	—	Pending with Committee

(iii) PRIVATE MEMBERS' BILLS

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Raja Sabha)	Date(s) of discussion in Lok Sabha	Time taken _____ H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks

NIL

SUMMARY

(PRIVATE MEMBERS' BILLS)

1. Bills pending at the end of the last session	580
2. Bills introduced	NIL
3. Bills withdrawn	NIL
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	01
6. Bills part-discussed	01 (At the end of Tenth Session)
7. Bills pending at the end of the Session <i>vide</i> para No. 6714 of Bulletin-Part II, dated 10.05.2023.	579

3. CANCELLATION OF SITTING OF LOK SABHA

Sl. No.	Subject	Date of Announcement	Remarks
1.	Cancellation of sitting fixed for 22 March, 2023	21.03.2023	As announced by the Chair and agreed to by the House, the sitting of Lok Sabha fixed for Wednesday, the 22nd March, 2023 was cancelled on account of Nav Samvatar of Vikram Samvat, 2080/Chaitra Sukladi/Gudi Padava/Ugadi/Cheti Chand.
2.	Cancellation of sitting fixed for 31 March, 2023	29.03.2023	As announced by the Chair and agreed to by the House, the sitting of Lok Sabha fixed for Friday, the 31st March, 2023 was cancelled.

4. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration — H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
							Original	Action Taken A/T Statement	
1.	Committee on Estimates	1.05.2022	07	06 45	57.84%	NIL	02	04 01	—
2.	Committee on Public Undertakings	1.05.2022	06	06 35	65.91%	NIL	01	— 06	—
3.	Committee on Public Accounts	1.05.2022	08	07 55	63.63%	1	02	03 —	—

(ii) Departmentally Related Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
				H.	M.			Original	Action Taken		A/T Statement
1	2	3	4	5	6	7	8	9	10	11	
1.	Committee on Agriculture, Animal Husbandry and Food Processing	13.09.2022	08	12	30	38.33%	NIL	06	00	00	NIL
2.	Committee on Chemicals and Fertilizers	13.09.2022	06	08	45	41.29%	NIL	04	NIL	04	NIL
3.	Committee on Coal, Mines and Steel	13.09.2022	04	06	25	45.16%	—	03	—	—	—
4.	Committee on Defence	13.09.2022	04	20	15	52.41%	NIL	04	03	—	—
5.	Committee on Energy	13.09.2022	07	13	00	51.61%	NIL	02	01	NIL	—
6.	Committee on External Affairs	13.09.2022	07	12	35	50.23%	NIL	01	01	NIL	—
7.	Committee on Finance	13.09.2022	08	16	45	68.14%	NIL	05	NIL	NIL	—
8.	Committee on Consumer Affairs, Food and Public Distribution	13.09.2022	05	05	20	45.80%	—	02	01	—	—
9.	Committee on Communication and Information Technology	13.09.2022	06	09	00	41.39%	NIL	04	06	NIL	NIL
10.	Committee on Labour, Textiles and Skill Development	13.09.2022	05	08	30	42.58%	—	03	—	—	—
11.	Committee on Petroleum and Natural Gas	13.09.2022	04	06	20	66.12%	01	02	00	NIL	—
12.	Committee on Railways	13.09.2022	02	02	00	43.54%	—	01	—	—	—

1	2	3	4	5	6	7	8	9	10	11
	13. Committee on Rural Development and Panchayati Raj	13.09.2022	04	05 23	45.40%	—	03	—	—	—
	14. Committee on Social Justice and Empowerment	3.09.2022	06	07 55	40.00%	—	04	—	—	—
	15. Committee on Housing and Urban Affairs	13.09.2022	02	06 00	56.45%	01	02	—	01	—
	16. Committee on Water Resources	13.09.2022	04	06 30	48.33%	NIL	04	01	—	—

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H.	M.			Original	Action Taken	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	09.10.2022	02	00	50	76.66%	NIL	02	—	—
2.	House Committee	14.10.2022	NIL	NIL	N/A	N/A	—	—	—	—
3.	Committee on MPLADS	Not Yet Constituted	NIL	N/A	—	—	—	—	—	—
4.	Committee on Ethics	09.11.2022	NIL	—	—	—	—	—	—	—
5.	Committee of Privileges	16.10.2020	02	03	73	60.71%	—	—	—	—
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	Not Yet Constituted	—	—	—	—	—	—	—	—
7.	Committee on Private Members' Bills and Resolutions	Not Yet Constituted	—	—	—	—	—	—	—	—
8.	Committee on Subordinate Legislation	09.10.2022	05	09	10	64%	—	03	01	—
9.	Committee on Papers Laid on the Table	09.10.2022	04	04	50	39.99%	—	13	15	—

1	2	3	4	5	6	7	8	9	10	11
10.	Joint Committee on Offices of Profit	16.09.2019	01	01 15	53.33%	—	—	—	—	—
11.	Rules Committee	30.11.2022	—	— —	—	—	—	—	—	—
12.	General Purposes Committee	21.11.2019	—	— —	—	—	—	—	—	General Purposes Committee (GPC) does not prepare any report.
13.	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	Not Yet Constituted	—	— —	—	—	—	—	—	—
14.	Joint Committee on Food Management in Parliament House Complex	Not Yet Constituted	—	— —	—	—	—	—	—	—
15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	Committee has not yet been constituted during the Seventeenth Lok Sabha	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Committee has not yet been constituted during the Seventeenth Lok Sabha
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2022	03	05 00	38.3%	—	01	02	01	One Study Tour Report laid on the

17. Library Committee	09.10.2022	01	00 50	78%	—	—	—	—	Table of both Houses of Parliament.
18. Business Advisory Committee	20.06.2019	03	00 59	64.44%	N/A	03	N/A	N/A	Re-constituted on 20.06.2020
19. Joint Committee on Salaries and Allowances of Members of Parliament	10.02.2022	—	— —	—	NIL	N/A	N/A	N/A	This Committee is not mandated to prepare and present reports.
20. Committee on Government Assurances	09.10.2022	02	01 45	36.66%	NIL	04	—	—	
21. Committee on Petitions	16.10.2020	02	04 30	62.5%	NIL	05	02	N/A	
22. Committee on Empowerment of Women	09.10.2022	02	3 15	51.85%	NIL	NIL	NIL	NIL	
23. Railway Convention Committee	Not yet Constituted	—	— —	—	—	—	—	—	
24. Committee on Welfare of Other Backward Classes	11.10.2022	02	02 25	60%	NIL	01	NIL	05	One sitting was considered as informal briefing due to lack of Quorum

1	2	3	4	5	6	7	8	9	10	11
25.	Joint Parliamentary Committee on Security in Parliament Complex	Not yet Constituted	—	—	—	—	—	—	—	—
26.	Committee on Provisions of Computers to Members of Lok Sabha	Not yet Constituted	—	—	—	—	—	—	—	—
27.	Joint Committee on the Multi-State Co-operative Societies (Amendment) Bill, 2022	29.12.2022	04	09 15	56.45%	—	01	—	—	—
28.	Joint Committee on the Jan Vishwas (Amendment of Provisions) Bill, 2022	22.12.2022	07	17 50	45.16%	—	01	—	—	—

5. FINANCIAL BUSINESS

(i) Union Budget

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H.	M.
1	2	3	4	
Union Budget for 2023-24	01.02.2023		01	26
Supplementary Demands for Grants (Second Batch) for 2022-23		08.02.2023	14	45
		09.02.2023		
		10.02.2023		
		21.03.2023	00	09*
	13.03.2023	Discussion and voting on Supplementary Demands for Grants for 2022-23		

*Discussed together with (i) General Discussion on the Budget (Union Territory of Jammu and Kashmir) for 2023-24;

(ii) Demands for Grants (Union Territory of Jammu and Kashmir) for 2023-24; and (iii) Supplementary Demands for Grants (Union Territory of Jammu and Kashmir) for 2022-23.

Guillotining of the Demands for Grants of Ministry/Department of:-

1. Agriculture and Farmers Welfare
2. Atomic Energy
3. AYUSH
4. Chemicals and Fertilisers
5. Civil Aviation
6. Coal
7. Commerce and Industry
8. Communications
9. Consumer Affairs, Food and Public Distribution
10. Cooperation
11. Corporate Affairs
12. Culture
13. Defence
14. Development of North Eastern Region
15. Earth Sciences
16. Education
17. Electronics and Information Technology
18. Environment, Forests and Climate Change
19. External Affairs
20. Finance

(23.03.2023)
At 6.00 P.M.

21. Fisheries, Animal Husbandry and Dairying
22. Food Processing Industries
23. Health and Family Welfare
24. Heavy Industries
25. HomeAffairs
26. Housing and Urban Affairs
27. Information and Broadcasting
28. Jal Shakti
29. Labour and Employment
30. Law and Justice
31. Micro, Small and Medium Enterprises
32. Mines
33. Minority Affairs
34. New and Renewable Energy
35. Panchayati Raj
36. Parliamentary Affairs
37. Personnel, Public Grievances and Pensions
38. Petroleum and Natural Gas
39. Planning
40. Ports, Shipping and Waterways
41. Power
42. Lok Sabha

(23.03.2023)
At 6.00 P.M.

00 08

	1	2	3	4
43.	Rajya Sabha			
44.	Secretariat of the Vice-President			
45.	Railways			
46.	Road Transport and Highways			
47.	Rural Development			
48.	Science and Technology			
49.	Skill Development and Entrepreneurship			
50.	Social Justice and Empowerment			
51.	Space		(23.03.2023) At 6.00 P.M.	00 08
52.	Statistics and Programme Implementation			
53.	Steel			
54.	Textiles			
55.	Tourism			
56.	Tribal Affairs			
57.	Women and Child Development			
58.	Youth Affairs and Sports			

(ii) Jammu and Kashmir Budget

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H.	M.
Demands for Grants (Union Territory of Jammu and Kashmir) for 2023-24	13.03.2023	21.03.2023 General Discussion Discussion and Voting on Demands for Grants (Union Territory of Jammu and Kashmir)	00	09*

*Discussed together with Supplementary Demands for Grants (Union Budget) (Second Batch) for 2022-23.

6. MOTIONS UNDER RULE 388 FOR SUSPENSION OF RULES

Brief Subject	Name of Member who moved	Date(s) of Discussion	Time Taken H. M.	Remarks
That this House do suspend clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment *Nos. 65, 66, 67, 68, 69, 70, 71, 72, 73, 74 and 75 to the Finance Bill, 2023 and that these amendments may be allowed to be moved.	Smt. Nirmala Sitharaman	24.3.2023	00 05	Adopted

*Eleven Separate Motions were moved and adopted.

7. PRESIDENT'S ADDRESS

Date of Address	Date(s) of Discussion on Motion of Thanks	Members who moved and seconded	No. of amendments tabled	No. of amendments admitted/ circulated	No. of amendments carried	Motion of Thanks adopted on	Time Taken — H. M.	President's message reported on
31.01.2023	07.02.2023 08.02.2023	Shri C.P. Joshi Shri Uday Pratap Singh	281	199	97	08.02.2023	13 44	13.03.2023

8. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/ Constituency/State	Date on which seat become vacant	Remarks
1.	Shri Mohammed Faizal P.P. Lakshadweep/UT of Lakshadweep	11.01.2023	Disqualified <i>w.e.f.</i> 11.01.2023 <i>vide</i> Notification No. 21/4(1)/2023/TO(B) dated 13.01.2023.*
2.	Shri Santokh Singh Chaudhary Jalandhar/Punjab	14.01.2023	<i>Died</i> on 14.01.2023 (Obituary Reference made in the House on 31.01.2023).
3.	Shri Rahul Gandhi Wayanad/Kerala	23.03.2023	Disqualified <i>w.e.f.</i> 23.03.2023 <i>vide</i> Notification No. 21/4(3)/2023/TO(B) dated 24.03.2023.
4.	Shri Girish Bhalchandra Bapat Pune/Maharashtra	29.03.2023	<i>Died</i> on 29.03.2023 (Obituary Reference made in the House on 03.04.2023).

*Disqualification of Shri Mohammed Faizal P.P. had ceased to operate *vide* Notification No. 21/4(4)/2023/TO(B) issued on 29.03.2023 subject to further judicial pronouncements.

9. (i) OBITUARY REFERENCES

Sl.	Name of the Member/ Dignitary	Date of Death	Date of Obituary Reference	Time <u>Taken</u> H. M.
1.	Shri Santokh Singh Chaudhary (Sitting Member and Member, Sixteenth Lok Sabha)	14.01.2023	31.01.2023	00 03
2.	Shri Basavanagoud Kolar (Member, Thirteenth Lok Sabha)	25.11.2022		
3.	Shri Satyanarayan Kaikala (Member, Eleventh Lok Sabha)	23.12.2022		
4.	Shri Sharad Yadav (Member, Fifth, Sixth, Ninth, Tenth, Eleventh, Thirteenth and Fifteenth Lok Sabha)	12.01.2023		
5.	Shri Brijendra Pal Singh (Member, Seventh Lok Sabha)	25.11.2022	13.03.2023	00 02
6.	Shri Anand Ratna Maurya (Member, Tenth to Twelfth Lok Sabha)	20.01.2023		
7.	Shri Siddheshwar Prasad (Member, Third to Fifth Lok Sabha)	22.01.2023		
8.	Smt. J. Jamuna (Member, Ninth Lok Sabha)	27.01.2023		
9.	Shri Satya Brata Mookherjee (Member, Thirteenth Lok Sabha)	03.03.2023	23.03.2023	00 03
10.	Shri Sohan Potai (Member, Twelfth to Fifteenth Lok Sabha)	09.03.2023		
11.	Shri Rangaswamy Dhruvanarayana (Member, Fifteenth and Sixteenth Lok Sabha)	11.03.2023		
12.	Shri Girish Bhalchandra Bapat (Sitting Member, Seventeenth Lok Sabha)	29.03.2023	03.04.2023	00 02
13.	Shri Innocent (Member, Sixteenth Lok Sabha)	26.03.2023		

**(ii) Congratulatory References/References
on Landmark Occasions**

Sl. No.	Name of the Occasion	Date of Occasion	Date of Reference	Time Taken H. M.
1.	Reference regarding congratulating the Indian Women Cricket Team on winning First ICC Under-19 Women T-20 World Cup in South Africa.	29.01.2023	31.01.2023	00 01
2.	Reference regarding Martyrs' Day.	23.03.1931	23.03.2023	00 01

(iii) References regarding Tragic Incidents

Name of the Occasion	Date of Incident	Date of Reference	Time Taken H. M.
Reference regarding massive loss of lives and large scale damage to property caused by severe earthquake in Turkey and Syria.	06.02.2023	07.02.2023	00 01

10. PANEL OF CHAIRPERSONS, 17TH LOK SABHA

Sl. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agarwal	-do-
4.	Shri Kodikunnil Suresh	24.06.2019**
5.	Shri A. Raja	25.06.2019^
6.	Shri P. V. Midhun Reddy	-do-
7.	Shri Bhartruhari Mahtab	-do-
8.	Shri N.K. Premachandran	02.07.2019@
9.	Dr. Kakoli Ghosh Dastidar	04.07.2019#

* Announcement made in the House on 21.06.2019.

** Announcement made in the House on 25.06.2019.

^ Announcement made in the House on 26.06.2019.

@ Announcement made in the House on 03.07.2019.

Announcement made in the House on 04.07.2019.

11. PAPERS LAID ON THE TABLE

(a) By Government	:	2799
(b) By Private Members	:	Nil

**12. PRIVILEGES/PROTOCOL/ETHICS MATTERS RAISED BY MEMBERS IN THE HOUSE
DURING 11TH SESSION OF 17TH LOK SABHA**

Brief Subject	Name of the Members who raised the matter	Date and Time on which matter brought before the House	Decision of Chair/House
<p>Notices of Question of breach of privilege dated 07 February, 2023 given by Dr. Nishikant Dubey, MP and Shri Pralhad Joshi, MP and Hon'ble Minister of Parliamentary Affairs against Shri Rahul Gandhi, MP for making misleading, derogatory, unparliamentary and incriminatory statement during discussion on the motion of thanks on President's Address in the House on 7 February, 2023 and further request for expunction of the impugned statements.</p>	<p>Shri Pralhad Joshi and Dr. Nishikant Dubey</p>	<p>8.2.2023; 11:02 hrs.; and 12:15 hrs. respectively</p>	<p>In regard to notice of Shri Pralhad Joshi: <i>I will act as per your subject matter</i>; and In regard to notice of Dr. Nishikant Dubey: <i>I have received your notice and the matter is under my consideration respectively.</i></p>

13. QUESTIONS

(I) STARRED QUESTIONS	
(a) Number of Questions put down in the Question Lists for oral answer	480
(b) Number of Questions orally answered	29
(II) UNSTARRED QUESTIONS	
Number of Questions put down in the Question Lists for written answers	5520
(III) ANSWERS LAID ON THE TABLE	
Number of Questions (SQ 451 + USQ 5520) for which written answers were laid on the Table	5971
(IV) SHORT NOTICE QUESTIONS	
(a) No. of Short Notice Questions (SNQ) received	12
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed	12
(V) HALF-an-HOUR DISCUSSION	
(a) No. of notices of Half-an-Hour Discussion received	02
(b) No. of notices of Half-an-Hour admitted	NIL
(c) No. of notices of Half-an-Hour disallowed	02
(VI) STATEMENT(S) MADE BY MINISTER CORRECTING REPLIES ALREADY GIVEN	
No. of answers corrected	05

**HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWER TO
QUESTIONS DURING THE 11TH SESSION OF 17TH LOK SABHA**

Sl. No.	Brief Subject	Name of Members who participated in the discussion	Date of Discussion	Ministry/ Deptt.	Time <u>Taken</u> H. M.
------------	------------------	--	-----------------------	---------------------	-------------------------------

NIL

**SHORT NOTICE QUESTIONS ADMITTED AND DISCUSSED DURING
THE 11TH SESSION OF 17TH LOK SABHA**

Sl. No.	Brief Subject	Name of Members who participated in the discussion	Date of Discussion	Ministry/ Deptt.	Time <u>Taken</u> H. M.
------------	------------------	--	-----------------------	---------------------	-------------------------------

NIL

**ABSTRACT OF STATEMENT(S) MADE BY MINISTERS CORRECTING
THE REPLIES ALREADY GIVEN BY THEM TO QUESTION
IN THE LOK SABHA**

Sl. No.	Date of correcting the reply	Statement made by the Minister	No. of Question to which statement was made	Date of answer to the Question	Subject of the Question
1.	07.02.2023	Social Justice and Empowerment	SQ No. 181	20.12.2022	Change in Pre-Matric Scholarship Scheme
2.	09.02.2023	Housing and Urban Affairs	SQ No. 5	02.02.2023	Targets under Amrut Scheme
3.	20.03.2023	Finance	USQ No. 5085	04.04.2022	Clubbing of Loans
4.	23.03.2023	Civil Aviation	USQ No. 201	02.02.2023	Loss to Aviation Industry
5.	27.03.2023	AYUSH	SQ No. 57	09.12.2022	Establishment of National Institute of Medicinal Plants
6.	29.03.2023	Coal	SQ No. 206	21.12.2022	Production of Dry Fuel

14. SPEAKER/CHAIRPERSON Announcements/Observations/Resolutions

Sl. No.	Subject	By whom	Date
1.	Announcement regarding digital circulation of Economic Survey 2022-23 through the Member's Portal.	The Speaker	31.01.2023
2.	Announcement regarding availability of Budget documents.	The Speaker	01.02.2023
3.	Announcement regarding welcoming of Hon. Ms. Nelly Butete Mutti, Speaker of the National Assembly of the Republic of Zambia and Members of the Parliamentary Delegation from Zambia who were on a visit to India as honoured guests.	The Speaker	02.02.2023
4.	Observation regarding not to disturb Question Hour, maintain proper decorum in the House and allow discussion on Motion of Thanks on the President's Address and general discussion on the Union Budget.	The Speaker	03.02.2023
5.	Announcement regarding welcoming of H.E. Mr. Wangchuk Namgyel, Speaker of the National Assembly of Bhutan and Members of the Parliamentary Delegation from Bhutan who were on a visit to India as honoured guests.	The Speaker	06.02.2023
6.	Observation regarding maintaining of proper decorum in the House and allowing smooth functioning of Question Hour.	The Speaker	06.02.2023
7.	Announcement regarding amendments on Motion of Thanks on the President's Address.	The Speaker	07.02.2023
8.	Announcement regarding receiving of the expression of thanks by the Members of the Lok Sabha for the Address which was delivered to both Houses of the Parliament assembled together on 31 January, 2023 by the Hon'ble President.	The Chair	13.03.2023

9.	Observation regarding maintaining proper decorum in the House and allowing smooth functioning of Question Hour.	The Speaker	14.03.2023
10.	Observation regarding maintaining proper decorum in the House.	The Speaker	15.03.2023
11.	Observation regarding maintaining proper decorum in the House.	The Speaker	16.03.2023
12.	Observation regarding maintaining proper decorum in the House.	The Speaker	17.03.2023
13.	Observation regarding allowing the smooth functioning of Question Hour and not bringing placards to the House.	The Speaker	20.03.2023
14.	Observation regarding maintaining proper decorum in the House.	The Speaker	21.03.2023
15.	Announcement by the Chair regarding cancellation of sitting.	The Chair	21.03.2023
16.	Observation regarding smooth functioning of the House.	The Speaker	23.03.2023
17.	Announcement regarding the cut motions on Demands for Grants—Union Budget for the year 2023–24.	The Speaker	23.03.2023
18.	Announcement regarding re-numbering of clauses in the Finance Bill, 2023.	The Chair	24.03.2023
19.	Announcement regarding cancellation of sitting.	The Chair	29.03.2023
20.	Valedictory Reference on the conclusion of Eleventh Session of the Seventeenth Lok Sabha.	The Speaker	06.04.2023

15. STATEMENTS

(i) Statements made/laid by Ministers regarding Correcting the Reply to Question during Eleventh Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
1.	Regarding (Hindi version) (i) correcting the reply given on 20.12.2022 to Starred Question No. 181 by Dr. Jayanta Kumar Roy and Shri Ritesh Pandey, MPs, regarding 'Change in Pre-Matric Scholarship Scheme' and (ii) giving reasons for delay in correcting the reply.	Dr. Virendra Kumar	07.2.2023	0 1
2.	Regarding (Hindi and English versions) correcting the reply given on 2.2.2023 to Starred Question No. 5 asked by Shri Brijendra Singh, MP regarding 'Targets under AMRUT Scheme.'	Shri Kaushal Kishore	09.2.2023	0 1
3.	Regarding (Hindi and English versions) — (i) correcting the reply given on 04.04.2022 to Unstarred Question No. 5085 asked by Shri Manickam Tagore B., MP regarding 'Clubbing of Loans' and (ii) giving reasons for delay in correcting the reply.	Dr. Bhagwat Kishanrao Karad	20.3.2023	0 1
4.	Regarding (Hindi and English versions) — (i) correcting the reply given on 2.2.2023 to Unstarred Question No. 201 asked by Shri Anumula Revanth Reddy, M.P	General (Retd.) V.K. Singh	23.3.2023	0 1

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
	regarding 'Loss to Aviation Industry' and (ii) giving reasons for delay in correcting the reply.				
5.	Regarding (Hindi and English versions) — (i) correcting the reply to Starred Question No. 57 given on 9th December, 2022 asked by Shri Vinayak Raut regarding 'Establishment of National Institute of Medicinal Plants' and (ii) giving reasons for delay in correcting the reply.	Shri Sarbananda Sonowal	27.3.2023	0	1
6.	Regarding (Hindi and English versions) — (i) correcting the reply given on 21.12.2022 to Starred Question No. 206 by Sarvashri Rodmal Nagar and Chandra Prakash Joshi, MPs regarding 'Production of Dry Fuel' and (ii) giving reasons for delay in correcting the reply.	Shri Arjun Ram Meghwal laid the statement on behalf of Shri Pralhad Joshi	29.3.2023	0	1

**(ii) Statements made/laid by Ministers under Direction 73A of
Directions by the Speaker during Eleventh Session of
Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding the status of implementation of the recommendations contained in the 36th Report of the Standing Committee on Coal, Mines and Steel on 'Skill Development in Steel Sector' pertaining to the Ministry of Steel.	Shri Faggan Singh Kulaste	08.2.2023	0	01
2.	Regarding the status of implementation of the recommendations contained in the 31st Report of the Standing Committee on Labour, Textiles and Skill Development on Demands for Grants (2022-23) pertaining to the Ministry of Textiles.	Smt. Darshana Vikram Jardosh	08.2.2023	0	01
3.	Regarding the status of implementation of the recommendations contained in the 36th Report of the Standing Committee on Labour, Textiles and Skill Development on 'Implementation of Pradhan Mantri Kaushal Vikas Yojana' pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Arjun Ram Meghwal laid the statement on behalf of Shri Rajeev Chandrasekhar	13.3.2023	0	01
4.	Regarding the status of implementation of the	Dr. Jitendra Singh	15.3.2023	0	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
	<p>recommendations/observations contained in the 113th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2022-23) pertaining to the Department of Administrative Reforms & Public Grievances and Department of Pension & Pensioners' Welfare, Ministry of Personnel, Public Grievances and Pensions.</p>			
5.	<p>Regarding the status of implementation of the recommendations contained in the 170th Report of the Department-related Parliamentary Standing Committee on Commerce on 'Implementation of Districts as Export Hubs (DEHs) including One District One Product (ODOP) initiatives' pertaining to the Ministry of Commerce and Industry.</p>	<p>Shri Som Parkash laid the statement on behalf of Smt. Anupriya Singh Patel</p>	15.3.2023	0 01
6.	<p>Regarding the status of implementation of the recommendations contained in the 313th Report of the Standing Committee on Industry on Downturn in Automobile Sector — Its Impact and Measures for Revival pertaining to the Ministry of Heavy Industries.</p>	Shri Krishan Pal	21.3.2023	0 01
7.	<p>Regarding the status of implementation of the</p>	Shri Bishweswar Tudu	23.3.2023	0 01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
	<p>recommendations contained in the 12th Report of the Standing Committee on Water Resources on Flood Management in the Country including International Water Treaties in the field of Water Resource Management with particular reference to Treaty/Agreement entered into with China, Pakistan and Bhutan pertaining to the Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti.</p>			
8.	<p>Regarding the status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Housing and Urban Affairs on Demands for Grants (2022-23) pertaining to the Ministry of Housing and Urban Affairs.</p>	Shri Hardeep Singh Puri	28.3.2023	0 01
9.	<p>Regarding the status of implementation of the recommendations contained in the 24th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2021-22) pertaining to the Department of Agriculture and Farmers Welfare, Ministry of Agriculture and Farmers Welfare.</p>	Shri Kailash Choudhary	28.3.2023	0 01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
10.	Regarding the status of implementation of the recommendations contained in the 37th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2022-23)—Demand No. 1 pertaining to the Department of Agriculture and Farmers Welfare, Ministry of Agriculture and Farmers Welfare.	Shri Kailash Choudhary	28.3.2023	0	01
11.	Regarding the status of implementation of the recommendations/observations contained in the 368th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2022-23) pertaining to the Department of Scientific and Industrial Research, Ministry of Science and Technology.	Dr. Jitendra Singh	29.3.2023	0	01
12.	Regarding the status of implementation of the recommendations/observations contained in the 330th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2022-23) pertaining to the Ministry of Culture.	Shri Arjun Ram Meghwal	29.3.2023	0	01
13.	Regarding the status of implementation of the	Dr. Munjapara Mahendrabhai	29.3.2023	0	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
	recommendations contained in the 136th and 142nd Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2022-23) (Demand No. 4) pertaining to the Ministry of AYUSH.			
14.	Regarding the status of implementation of the recommendations contained in the 24th Report of the Standing Committee on Rural Development and Panchayati Raj on Demands for Grants (2022-23) pertaining to the Ministry of Panchayati Raj.	Shri Kapil Moreshwar Patil laid the statement on behalf of Shri Giriraj Singh	05.4.2023	0 01

**(iii) Statements made/laid by Parliamentary Affairs Minister regarding
Government Business during Eleventh Session of
Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding Government Business for the week commencing the 6th February, 2023.	Shri Arjun Ram Meghwal	03.2.2023	0	01
2.	Regarding Government Business for the week commencing the 20th March, 2023.	Shri Arjun Ram Meghwal	20.3.2023	0	01
3.	Regarding Government Business for the remaining part of the Session.	Shri Arjun Ram Meghwal	24.3.2023	0	01

**(iv) Matters under Rule 377– Position regarding receipt of replies
from Ministries during Seventeenth Lok Sabha**

(As on 28.06.2023)

Session	Total Number of Matters laid/raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 06.08.2019)	488	488	00	100%
Second Session (18.11.2019 to 13.12.2019)	365	364	1	99.73%
Third Session (31.01.2020 to 23.03.2020)	414	414	00	100%
Fourth Session (14.09.2020 to 23.09.2020)	183	183	00	100%
Fifth Session (29.01.2021 to 25.03.2021)	406	405	1	99.75%
Sixth Session (19.07.2021 to 11.08.2021)	331	327	4	98.79%
Seventh Session (29.11.2021 to 22.12.2021)	383	383	0	100%
Eighth Session (31.01.2022 to 07.04.2022)	486	474	12	97.32%
Ninth Session (18.07.2022 to 08.08.2022)	319	303	16	94.98%
Tenth Session (07.12.2022 to 23.12.2022)	298	242	56	81.20%
Eleventh Session (31.01.2023 to 06.04.2023)	436	342	94	78.44%
	4109	3925	184	95.52%

**(v) Statement indicating matters of urgent public importance
raised during 'Zero Hour' in the Eleventh Session
of Seventeenth Lok Sabha**

Date	No. of Matters raised out of 20 balloted notices+extras	No. of Members spoken/ Associated	Notices received	Time Taken H. M.
31.01.2023	Nil	Nil	Nil	Nil
01.02.2023	Nil	Nil	Nil	Nil
02.02.2023	Nil	Nil	123	Nil
03.02.2023	Nil	Nil	103	Nil
06.02.2023	Nil	Nil	102	Nil
07.02.2023	Nil	Nil	120	Nil
08.02.2023	Nil	Nil	125	Nil
09.02.2023	Nil	Nil	107	Nil
10.02.2023	12 + 29 = 41	67	82	01 18
13.02.2023	16 + 76 = 92	225	61	02 33
13.03.2023	Nil	Nil	98	Nil
14.03.2023	Nil	Nil	124	Nil
15.03.2023	Nil	Nil	129	Nil
16.03.2023	Nil	Nil	108	Nil
17.03.2023	Nil	Nil	87	Nil
20.03.2023	Nil	Nil	87	Nil
21.03.2023	Nil	Nil	94	Nil
22.03.2023	Nil	Nil	Nil	Nil
23.03.2023	Nil	Nil	86	Nil
24.03.2023	Nil	Nil	69	Nil
27.03.2023	Nil	Nil	62	Nil
28.03.2023	Nil	Nil	54	Nil

Date	No. of Matters raised out of 20 balloted notices+extras	No. of Members spoken/ Associated	Notices received	Time Taken H. M.
29.03.2023	Nil	Nil	44	Nil
03.04.2023	Nil	Nil	52	Nil
05.04.2023	Nil	Nil	45	Nil
06.04.2023	Nil	Nil	18	Nil
Total	133	292	1980	03 51

(vi) Statement showing the Time Lost due to interruptions and adjournments of the House during Eleventh Session of the Seventeenth Lok Sabha

Date	Time lost due to Adjournments of the House following Interruptions H. M.	Time lost due to reasons other than Adjournments/ interruptions H. M.	House sat for extra time (beyond the normal time of the House) H. M.	Remarks regarding interruptions and adjournments
1	2	3	4	5
31/01/23				
01/02/23				
02/02/23	5 52			At 1103 hrs. House adjourned due to interruption to meet again at 1400 hrs. and adjourned again at 1405 hrs.
03/02/23	5 49			At 1105 hrs. House adjourned due to interruption to meet again at 1400 hrs. and adjourned again at 1406 hrs.
06/02/23	5 47			At 1106 hrs. House adjourned due to interruption to meet again at 1400 hrs. And adjourned again at 1407 hrs.
07/02/23	57		3 48	At 1103 hrs. House adjourned due to interruption to meet again at 1200 hrs. and adjourned again at 1311 hrs to meet again at 1330 hrs.
08/02/23			2 03	

1	2	3	4	5
09/02/23			3 31	
10/02/23			1 02	
13/02/23		01 00		
13/03/23	5 43			At 1108 hrs. House adjourned due to interruption to meet again at 1400 hrs. and adjourned again at 1409 hrs.
14/03/23	5 50			At 1104 hrs. House adjourned due to interruption to meet again at 1400 hrs. and adjourned again at 1406 hrs.
15/03/23	5 45			At 1104 hrs. House adjourned due to interruption to meet again at 1400 hrs. and adjourned again at 1411 hrs.
16/03/23	5 57			At 1103 hrs. House adjourned due to interruption to meet again at 1400 hrs.
17/03/23	5 39			At 1121 hrs. House adjourned due to interruption.
20/03/23	5 39			At 1107 hrs. House adjourned due to interruption to meet again at 1400 hrs. and adjourned again at 1414 hrs.
21/03/23	5 29			At 1106 hrs. House adjourned due to interruption to meet again at 1400 hrs. and adjourned again at 1425 hrs.
23/03/23	5 37			At 1108 hrs. House adjourned due to interruption to meet again at 1400 hrs. and adjourned again at 1405 to meet at 1800 hrs.
24/03/23	5 15			At 1101 hrs. House adjourned due to interruption to meet again at 1200 hrs. and adjourned again at 1244 hrs.

27/03/23	5 50	At 1101 hrs. House adjourned due to interruption to meet again at 1600 hrs. and adjourned again at 1609 hrs.
28/03/23	5 52	At 1101 hrs. House adjourned due to interruption to meet again at 1400 hrs. and adjourned again at 1407 hrs.
29/03/23	5 25	At 1102 hrs. House adjourned due to interruption to meet again at 1200 hrs. and adjourned again at 1233 hrs.
03/04/23	3 55	At 1102 hrs. House adjourned due to interruption to meet again at 1400 hrs. and adjourned again at 1405 hrs.
05/04/23	5 52	At 1102 hrs. House adjourned due to interruption to meet again at 1400 hrs. and adjourned again at 1406 hrs.

06/04/23

96 13	01 00	10 24	85 hrs. 50 mts.
-------	-------	-------	-----------------

Total [(10 hrs. 24 mts.) – [(96 hrs. 13 mts.) + 1 mt.] = 85 hrs. 50 mts.]

(Net Loss 85 hrs. 50 mts.)

**16. STATEMENT SHOWING DATE AND TIME OF RINGING OF
QUORUM BELL DURING THE ELEVENTH SESSION
OF THE SEVENTEENTH LOK SABHA
(31.01.2023 to 13.02.2023 and 13.03.2023 to 06.04.2023)**

Sl. No.	Date	Time when quorum bell rung (hrs.)	Time Spent (min.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	08.02.2023	1900 to 1903	03	General discussion on the Union Budget for 2023-24	House adjourned.
2.	13.02.2023	1400 to 1401	01	-	House re-assembled post-lunch after Quorum bell was rung once.

Total 04 mins.

Analysis of ringing of Quorum Bell

1.	Total time spent on ringing of quorum bell	:	04 mins.
2.	Maximum number of times quorum bell was rung on a particular day	:	Once 08.02.2023 & 13.02.2023
3.	Number of times House adjourned for want of quorum	:	Nil
4.	Number of days when sitting commenced after quorum bell was rung	:	Nil
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	1 days 13.02.2023

**17. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS
DURING THE ELEVENTH SESSION OF SEVENTEENTH LOK SABHA
(31.01.2023 to 13.02.2023 and 13.03.2023 to 06.04.2023)**

Date	Time	Subject-matter
07.02.2023	1207 hrs.	Shri Nama Nageswara Rao and other members of TRS staged a walkout from the House demanding JPC on the Hindenburg-Adani issue.
08.02.2023	1553 hrs.	Members of TRS staged a walk out from House demanding JPC on the Hindenburg-Adani issue.
	1629 hrs.	Shri Adhir Ranjan Choudhary, Shri N.K. Premachandran and some other members of INC staged a walk out from the House demanding JPC on the Hindenburg-Adani issue.
10.02.2023	1121 hrs.	Shri Kodikunnil Suresh, Shri T.R. Baalu, Dr. Farooq Abdullah and some other members of DMK, INC, NCP, KC(M), RSP and JKNC staged a walk out from the House protesting against the reply given by Dr. Mansukh H. Mandaviya to the SQ. No. 121 regarding "Setting up of Medical Colleges".
	1643 hrs.	Shri Adhir Ranjan Choudhary and some other members of INC staged a walk out from the House in protest of the reply given by Smt. Nirmala Sitharaman, Hon'ble Finance Minister during the General Discussion on the Union Budget for 2023-2024.

**18. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 31.01.2023 to 13.02.2023 AND 13.03.2023 to 06.04.2023**

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	22	15	07
Shri Rajendra Agrawal	13	15	02
Shri Kodikunnil Suresh	04	05	00
Smt. Rama Devi	06	02	52
Shri N.K. Premachandran	01	02	01
Shri A. Raja	01	01	58
Shri Bhartruhari Mahtab	04	01	44
Dr. Kirit P. Solanki	05	01	42
Dr. Kakoli Ghosh Dastidar	01	00	28
Shri P.V. Midhun Reddy	01	00	01
TOTAL		45	55

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HON'BLE SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 31.01.2023 to 13.02.2023 AND 13.03.2023 to 06.04.2023**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	4
HON'BLE SPEAKER			
31.01.2023	1250 to 1257 hrs	00	07
01.02.2023	1100 to 1229 hrs	01	29
02.02.2023	1100 to 1103 hrs	00	03
03.02.2023	1100 to 1105 hrs	00	05
06.02.2023	1100 to 1106 hrs	00	06
07.02.2023	1100 to 1103 hrs	00	03
	1200 to 1311 hrs	01	11
	1330 to 1341 hrs	00	11
	1415 to 1517 hrs	01	02
08.02.2023	1100 to 1158 hrs	00	58
	1300 to 1304 hrs	00	04
	1511 to 1722 hrs	02	11
	1856 to 1903 hrs	00	07
09.02.2023	1100 to 1201 hrs	01	01
	1229 to 1258 hrs	00	29
10.02.2023	1100 to 1227 hrs	01	27
	1451 to 1644 hrs	01	53
13.02.2023	1100 to 1202 hrs	01	02
	1744 to 1800 hrs	00	16
13.03.2023	1100 to 1108 hrs	00	08
14.03.2023	1100 to 1104 hrs	00	04
15.03.2023	1100 to 1104 hrs	00	04
16.03.2023	1100 to 1103 hrs	00	03
17.03.2023	1100 to 1121 hrs	00	21

1	2	3	4
20.03.2023	1100 to 1107 hrs	00	07
21.03.2023	1100 to 1106 hrs	00	06
23.03.2023	1100 to 1108 hrs	00	08
	1800 to 1810 hrs	00	10
24.03.2023	1100 to 1101 hrs	00	01
27.03.2023	1100 to 1101 hrs	00	01
03.04.2023	1100 to 1102 hrs	00	02
06.04.2023	1100 to 1107 hrs	00	07
TOTAL TIME SPENT IN THE CHAIR		15	07
Shri Rajendra Agrawal			
02.02.2023	1400 to 1405 hrs	00	05
03.02.2023	1400 to 1406 hrs	00	06
07.02.2023	1341 to 1358 hrs	00	17
	1952 to 2107 hrs	01	15
08.02.2023	1158 to 1300 hrs	01	02
	1405 to 1511 hrs	01	06
09.02.2023	1201 to 1229 hrs	00	28
	1258 to 1400 hrs	01	02
	1515 to 1559 hrs	00	44
	1757 to 2003 hrs	02	06
10.02.2023	1227 to 1357 hrs	01	30
	1644 to 1718 hrs	00	34
13.02.2023	1202 to 1300 hrs	00	58
	1400 to 1620 hrs	02	20
13.03.2023	1400 to 1409 hrs	00	09
21.03.2023	1400 to 1425 hrs	00	25
23.03.2023	1400 to 1405 hrs	00	05
24.03.2023	1200 to 1244 hrs	00	44
03.04.2023	1400 to 1405 hrs	00	05

1	2	3	4
05.04.2023	1100 to 1102 hrs	00	02
TOTAL TIME SPENT IN THE CHAIR		15	03
Shri Kodikunnil Suresh			
07.02.2023	1804 to 1900 hrs	00	56
08.02.2023	1304 to 1405 hrs	01	01
	1801 to 1856 hrs	00	55
10.02.2023	1718 to 1802 hrs	00	44
13.02.2023	1620 to 1744 hrs	01	24
TOTAL TIME SPENT IN THE CHAIR		05	00
Smt. Rama Devi			
07.02.2023	1358 to 1415 hrs	00	17
	1517 to 1603 hrs	00	46
10.02.2023	1357 to 1451 hrs	00	54
27.03.2023	1600 to 1609 hrs	00	09
28.03.2023	1400 to 1407 hrs	00	07
29.03.2023	1200 to 1233 hrs	00	33
05.04.2023	1400 to 1406 hrs	00	06
TOTAL TIME SPENT IN THE CHAIR		02	52
Shri N.K. Premachandran			
07.02.2023	1603 to 1804 hrs	02	01
TOTAL TIME SPENT IN THE CHAIR		02	01
Shri A. Raja			
09.02.2023	1559 to 1757 hrs	01	58
TOTAL TIME SPENT IN THE CHAIR		01	58
Shri Bhartruhari Mahtab			
07.02.2023	1900 to 1952 hrs	00	52
08.02.2023	1722 to 1801 hrs	00	39
15.03.2023	1400 to 1411 hrs	00	11

1	2	3	4
29.03.2023	1100 to 1102 hrs	00	02
TOTAL TIME SPENT IN THE CHAIR		01	44
Dr. Kirit P. Solanki			
06.02.2023	1400 to 1407 hrs	00	07
09.02.2023	1400 to 1515 hrs	01	15
14.03.2023	1400 to 1406 hrs	00	06
16.03.2023	1400 to 1401 hrs	00	01
20.03.2023	1400 to 1414 hrs	00	14
TOTAL TIME SPENT IN THE CHAIR		01	43
Dr. Kakoli Ghosh Dastidar			
09.02.2023	2003 to 2031 hrs	00	28
TOTAL TIME SPENT IN THE CHAIR		00	28
Shri P.V. Midhun Reddy			
28.03.2023	1100 to 1101 hrs	00	01
TOTAL TIME SPENT IN THE CHAIR		00	01

**19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE ELEVENTH SESSION
OF SEVENTEENTH LOK SABHA**

Business	Time		Percentage of the total time taken
	Taken		
	H.	M.	
PRESIDENT'S ADDRESS	13	44	29.91
BILLS —			
(a) Government Bills	01	13	02.65
BUDGETS —			
(a) Union Budget	16	23	35.68
(b) Budget in respect of Union Territory of Jammu and Kashmir	00	06	00.22
MATTERS OF URGENT PUBLIC IMPORTANCE	03	51	08.38
MATTERS UNDER RULE 377	00	56	02.03
QUESTIONS	01	35	03.45
RESOLUTIONS —			
Private Members' Resolutions	01	41	03.67
STATEMENTS —			
Rule 372 and Direction 73A	00	23	00.83
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	06	03	13.18
TOTAL	45	55	100